

Self appraisal report for Year (2023-24)

Auditor Agency: Ashok Kumar(Defence Headquarter Training Institute)

Ministry Name: Ministry of Home Affairs

Department Name: Department of Home

Public Authority Name: National Human Rights Commission

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1	Organisation and Function							
1.1	Particulars of its organisation, functions and duties[Section 4(1)(b)(i)]							
1.1.1	Name and address of the Organization	Fully Met	1.28	1.28	https://nhrc.nic.in/office-address	Fully Met	1.28	Nil
1.1.2	Head of the organization	Fully Met	1.28	1.28	https://nhrc.nic.in/contact-us/directory-of-officers	Fully Met	1.28	Nil
1.1.3	Vision, Mission and Key objectives	Fully Met	1.28	1.28	https://nhrc.nic.in/about-us/vision-and-mission	Fully Met	1.28	Nil
1.1.4	Function and duties	Fully Met	1.28	1.28	https://nhrc.nic.in/rti-act-2005	Fully Met	1.28	Nil
1.1.5	Organization Chart	Fully Met	1.28	1.28	https://nhrc.nic.in/document/organization-chart	Fully Met	1.28	Nil
1.1.6	Any other details-the genesis, inception, formation of the department and the HoDs from	Fully Met	1.28	1.28	https://nhrc.nic.in/about-us/	Fully Met	1.28	Nil

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	time to time as well as the committees/ Commissions constituted from time to time have been dealt				core-groups			
1.2	Power and duties of its officers and employees[Section 4(1) (b)(ii)]							
1.2.1	Powers and duties of officers (administrative, financial and judicial)	Fully Met	1.54	1.54	https://nhrc.nic.in/acts-&-rules/protection-human-rights-act-1993	Fully Met	1.54	Nil
1.2.2	Power and duties of other employees	Fully Met	1.54	1.54	https://nhrc.nic.in/rti-act-2005	Fully Met	1.54	Nil
1.2.3	Rules/ orders under which powers and duty are derived and	Fully Met	1.54	1.54	https://nhrc.nic.in/acts-&-rules/nhrc-procedure-amendment-regulations-1997-1	Fully Met	1.54	Nil
1.2.4	Exercised	Fully Met	1.54	1.54	yes	Fully Met	1.54	Nil
1.2.5	Work allocation	Fully Met	1.54	1.54	https://nhrc.nic.in/contact-us/directory-of-officers	Fully Met	1.54	Nil
1.3	Procedure followed in decision making process [Section 4(1)(b)(iii)]							
1.3.1	Process of decision making Identify key decision making points	Fully Met	1.54	1.54	https://nhrc.nic.in/rti-act-2005	Fully Met	1.54	Nil
1.3.2	Final decision making authority	Fully Met	1.54	1.54	https://nhrc.nic.in/acts-&-rules/protection-human-rights-act-1993	Fully Met	1.54	Nil

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1.3.3	Related provisions, acts, rules etc.	Fully Met	1.54	1.54	https://nhrc.nic.in/acts-&-rules/nhrc-procedure-amendment-regulations-1997-1	Fully Met	1.54	Nil
1.3.4	Time limit for taking a decisions, if any	Not Applicable	0	0	empty	Not Met	0	Nil
1.3.5	Channel of supervision and accountability	Fully Met	1.54	1.54	https://nhrc.nic.in/acts-&-rules/protection-human-rights-act-1993	Fully Met	1.54	Nil
1.4	Norms for discharge of functions[Section 4(1)(b)(iv)]							
1.4.1	Nature of functions/ services offered	Fully Met	1.54	1.54	https://nhrc.nic.in/acts-&-rules/protection-human-rights-act-1993	Fully Met	1.54	Nil
1.4.2	Norms/ standards for functions/ service delivery	Fully Met	1.54	1.54	https://nhrc.nic.in/acts-&-rules/protection-human-rights-act-1993	Fully Met	1.54	Nil
1.4.3	Process by which these services can be accessed	Fully Met	1.54	1.54	https://nhrc.nic.in/acts-&-rules/nhrc-procedure-amendment-regulations-1997-1	Fully Met	1.54	Nil
1.4.4	Time-limit for achieving the targets	Not Applicable	0	0	empty	Fully Met	1.54	Nil
1.4.5	Process of redress of grievances	Fully Met	1.54	1.54	https://nhrc.nic.in/acts-&-rul	Fully Met	1.54	Nil

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					es/nhrc-procedure-amendment-regulations-1997-1			
1.5	Rules, regulations, instructions manual and records for discharging functions[Section 4(1)(b)(v)]							
1.5.1	Title and nature of the record/ manual /instruction.	Fully Met	1.92	1.92	https://nhrc.nic.in/rti-act-2005	Fully Met	1.92	Nil
1.5.2	List of Rules, regulations, instructions manuals and records.	Fully Met	1.92	1.92	https://nhrc.nic.in/rti-act-2005	Fully Met	1.92	Nil
1.5.3	Acts/ Rules manuals etc.	Fully Met	1.92	1.92	https://nhrc.nic.in/rti-act-2005	Fully Met	1.92	Nil
1.5.4	Transfer policy and transfer orders	Fully Met	1.92	1.92	transfers are made only internally	Not Met	0	Nil
1.6	Categories of documents held by the authority under its control[Section 4(1)(b) (vi)]							
1.6.1	Categories of documents	Fully Met	3.85	3.85	https://nhrc.nic.in/rti-act-2005	Partially Met	1.93	Nil
1.6.2	Custodian of documents/categories	Fully Met	3.85	3.85	https://nhrc.nic.in/rti-act-2005	Not Met	0	Nil
1.7	Boards, Councils, Committees and other Bodies constituted as part of the Public Authority [Section 4(1)(b)(viii)]							
1.7.1	Name of Boards, Council, Committee etc.	Fully Met	0.96	0.96	https://nhrc.nic.in/about-us/core-groups	Fully Met	0.96	Nil
1.7.2	Composition	Fully Met	0.96	0.96	https://nhrc.nic.in/about-us/core-groups	Fully Met	0.96	Nil
1.7.3	Dates from which constituted	Fully Met	0.96	0.96	https://nhrc.nic.in/about-us/core-groups	Fully Met	0.96	Nil

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					c.in/about-us/core-groups			
1.7.4	Term/ Tenure	Fully Met	0.96	0.96	https://nhrc.nic.in/about-us/core-groups	Fully Met	0.96	Nil
1.7.5	Powers and functions	Fully Met	0.96	0.96	https://nhrc.nic.in/about-us/core-groups	Fully Met	0.96	Nil
1.7.6	Whether their meetings are open to the public?	Not Applicable	0	0	empty	Not Met	0	Nil
1.7.7	Whether the minutes of the meetings are open to the public?	Fully Met	0.96	0.96	yes	Fully Met	0.96	Info available at https://nhrc.nic.in/activities/minutes-of-meetings
1.7.8	Place where the minutes if open to the public are available?	Fully Met	0.96	0.96	https://nhrc.nic.in/activities/minutes-of-meetings	Fully Met	0.96	Nil
1.8	Directory of officers and employees[Section 4(1) (b) (ix)]							
1.8.1	Name and designation	Fully Met	3.85	3.85	https://nhrc.nic.in/contact-us/directory-of-officers	Fully Met	3.85	Nil
1.8.2	Telephone , fax and email ID	Fully Met	3.85	3.85	https://nhrc.nic.in/contact-us/directory-of-officers	Fully Met	3.85	Nil
1.9	Monthly Remuneration received by officers & employees including system of compensation[Section 4(1) (b) (x)]							
1.9.1	List of employees with Gross monthly remuneration	Fully Met	3.85	3.85	https://nhrc.nic.in/rti-act-2005	Fully Met	3.85	Nil
1.9.2	System of compensation as provided in its	Fully Met	3.85	3.85	https://nhrc.nic.in	Fully Met	3.85	Nil

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
	regulations				c.in/rti-act-2005			
1.10	Name, designation and other particulars of public information officers[Section 4(1) (b) (xvi)]							
1.10.1	Name and designation of the public information officer (PIO), Assistant Public Information officer (APIO) & Appellate Authority	Fully Met	3.85	3.85	https://nhrc.nic.in/rti-act-2005	Fully Met	3.85	Nil
1.10.2	Address, telephone numbers and email ID of each designated official.	Fully Met	3.85	3.85	https://nhrc.nic.in/contact-us/directory-of-officers	Fully Met	3.85	Nil
1.11	No. Of employees against whom Disciplinary action has been proposed/ taken(Section 4(2))							
1.11.1	No. of employees against whom disciplinary action has been (i) Pending for Minor penalty or major penalty proceedings	Not Met	3.85	0	empty	Not Met	0	Nil
1.11.2	(ii) Finalised for Minor penalty or major penalty proceedings	Not Met	3.85	0	empty	Not Met	0	Nil
1.12	Programmes to advance understanding of RTI(Section 26)							
1.12.1	Educational programmes	Partially Met	1.92	0.96	Initially resource persons on the subject were called for training/ lectures.	Partially Met	0.96	Nil
1.12.2	Efforts to encourage public authority to participate in these programmes	Fully Met	1.92	1.92	CPIO are encouraged to participate in such programs	Fully Met	1.92	Nil
1.12.3	Training of CPIO/APIO	Partially Met	1.92	0.96	some of the officers have undergone	Not Met	0	Nil

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					training programs			
1.12.4	Update & publish guidelines on RTI by the Public Authorities concerned	Fully Met	1.92	1.92	The directions of the CIC are widely circulated and provisions of RTI Act 2005 are strictly being followed.	Fully Met	1.92	Nil
1.13	Transfer policy and transfer orders[F No. 1/6/2011- IR dt. 15.4.2013]							
1.13.1	Transfer Policy And Transfer Orders[F No. 1/6/2011- IR Dt. 15.4.2013]	Fully Met	7.69	7.69	Transfers are done internally in NHRC.	Not Met	0	Nil
Total			96	86		100	72	
2	Budget and Programme							
2.1	Budget allocated to each agency including all plans, proposed expenditure and reports on disbursements made etc.[Section 4(1)(b)(xi)]							
2.1.1	Total Budget for the public authority	Fully Met	10	10.00	https://nhrc.nic.in/activities/annual-budgets	Fully Met	10.00	Nil
2.1.2	Budget for each agency and plan & programmes	Fully Met	10	10.00	https://nhrc.nic.in/activities/annual-budgets	Fully Met	10.00	Nil
2.1.3	Proposed expenditures	Fully Met	10	10.00	https://nhrc.nic.in/activities/annual-budgets	Fully Met	10.00	Nil

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2.1.4	Revised budget for each agency, if any	Fully Met	10	10.00	https://nhrc.nic.in/activities/annual-budgets	Fully Met	10.00	Nil
2.1.5	Report on disbursements made and place where the related reports are available	Fully Met	10	10.00	https://nhrc.nic.in/activities/annual-budgets	Not Met	0	Information on disbursements is not available in the budget document.
2.2	Foreign and domestic tours(F.No. 1/8/2012- IR dt. 11.9.2012)							
2.2.1	Budget	Fully Met	16.67	16.67	https://nhrc.nic.in/activities/annual-budgets	Not Met	0	Information on budget wrt foreign and domestic tours not found in the website.
2.2.2	Foreign and domestic Tours by ministries and officials of the rank of Joint Secretary to the Government and above, as well as the heads of the Department.- (a) Places visited, (b) The period of visit, (c) The number of members in the official delegation, (d) Expenditure on the visit	Partially Met	16.67	8.34	https://nhrc.nic.in/activities/annual-budgets	Not Met	0	Information on budget wrt foreign and domestic tours not found in the website.
2.2.3	Information related to procurements- (a) Notice/tender enquires, and corrigenda if any thereon, (b) Details of the bids awarded comprising the names of the suppliers of goods/ services being procured, (c) The works contracts concluded – in any such combination of the above-and, (d) The rate/ rates and the total	Fully Met	16.67	16.67	https://nhrc.nic.in/activities/auction/archive	Fully Met	16.67	Nil

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	amount at which such procurement or works contract is to be executed.							
2.3	Manner of execution of subsidy programme [Section 4(i)(b)(xii)]							
2.3.1	Name of the programme of activity	Not Applicable	0	0	empty	Not Met	0	Nil
2.3.2	Objective of the programme	Not Applicable	0	0	empty	Not Met	0	Nil
2.3.3	Procedure to avail benefits	Not Applicable	0	0	empty	Not Met	0	Nil
2.3.4	Duration of the programme/ scheme	Not Applicable	0	0	empty	Not Met	0	Nil
2.3.5	Physical and financial targets of the programme	Not Applicable	0	0	empty	Not Met	0	Nil
2.3.6	Nature/ scale of subsidy /amount allotted	Not Applicable	0	0	empty	Not Met	0	Nil
2.3.7	Eligibility criteria for grant of subsidy	Not Applicable	0	0	empty	Not Met	0	Nil
2.3.8	Details of beneficiaries of subsidy programme (number, profile etc)	Not Applicable	0	0	empty	Not Met	0	Nil
2.4	Discretionary and non-discretionary grants [F. No. 1/6/2011-IR dt. 15.04.2013]							
2.4.1	Discretionary and non-discretionary grants/ allocations to State Govt./ NGOs/other institutions	Not Applicable	0	0	empty	Not Met	0	Nil
2.4.2	Annual accounts of all legal entities who are provided grants by public authorities	Not Applicable	0	0	empty	Not Met	0	Nil
2.5	Particulars of recipients of concessions, permits of authorizations granted by the public authority[Section 4(1) (b) (xiii)]							
2.5.1	Concessions, permits or authorizations granted by public authority	Not Applicable	0	0	empty	Not Met	0	Nil
2.5.2	For each concessions, permit or authorization granted - (a) Eligibility criteria, (b) Procedure for getting the concession/ grant and/ or permits of authorizations, (c) Name and address of the recipients given concessions/ permits or authorizations, (d) Date of award of concessions/ permits of authorizations	Not Applicable	0	0	empty	Not Met	0	Nil
2.6	CAG & PAC paras [F No. 1/6/2011- IR dt. 15.4.2013]							
2.6.1	CAG and PAC paras and the action taken reports (ATRs) after these have been laid on the table of both houses of the parliament.	Fully Met	50	50.00	https://nhrc.nic.in/publications/annual-account	Fully Met	50.00	Nil

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Total			150	142		300	107	
3	Publicity Band Public interface							
3.1	Particulars for any arrangement for consultation with or representation by the members of the public in relation to the formulation of policy or implementation there of [Section 4(1)(b)(vii)] [F No 1/6/2011-IR dt. 15.04.2013]							
3.1.1	Relevant Acts, Rules, Forms and other documents which are normally accessed by citizens	Fully Met	12.5	12.50	https://nhrc.nic.in/about-us/core-groups	Fully Met	12.50	Nil
3.1.2	Arrangements for consultation with or representation by - (a) Members of the public in policy formulation/ policy implementation, (b) Day & time allotted for visitors,(c) Contact details of Information & Facilitation Counter (IFC) to provide publications frequently sought by RTI applicants	Fully Met	12.5	12.50	core groups are formed on various subjects where experts of the field are incorporated/ associated by the Commission.	Fully Met	12.50	Nil
3.1.3	Public- private partnerships (PPP)- Details of Special Purpose Vehicle (SPV), if any	Not Applicable	0	0	empty	Not Met	0	Nil
3.1.4	Public- private partnerships (PPP)- Detailed project reports (DPRs)	Not Applicable	0	0	empty	Not Met	0	Nil
3.1.5	Public- private partnerships (PPP)- Concession agreements.	Not Applicable	0	0	empty	Not Met	0	Nil
3.1.6	Public- private partnerships (PPP)- Operation and maintenance manuals	Not Applicable	0	0	empty	Not Met	0	Nil
3.1.7	Public- private partnerships (PPP) - Other documents generated as part of the implementation of the PPP	Not Applicable	0	0	empty	Not Met	0	Nil
3.1.8	Public- private partnerships (PPP) - Information relating to fees, tolls, or the other kinds of revenues that may be collected under authorisation from the government	Not Applicable	0	0	empty	Not Met	0	Nil

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3.1.9	Public- private partnerships (PPP) -Information relating to outputs and outcomes	Not Applicable	0	0	empty	Not Met	0	Nil
3.1.10	Public- private partnerships (PPP) - The process of the selection of the private sector party (concessionaire etc.)	Not Applicable	0	0	empty	Not Met	0	Nil
3.1.11	Public- private partnerships (PPP) - All payment made under the PPP project	Not Applicable	0	0	empty	Not Met	0	Nil
3.2	Are the details of policies / decisions, which affect public, informed to them[Section 4(1) (c)]							
3.2.1	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Policy decisions/ legislations taken in the previous one year	Fully Met	16.67	16.67	https://hrcnet.nic.in/HRCNet/public/SearchComplaint.aspx	Fully Met	16.67	Nil
3.2.2	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Outline the Public consultation process	Fully Met	16.67	16.67	https://hrcnet.nic.in/HRCNet/public/SearchComplaint.aspx	Fully Met	16.67	Nil
3.2.3	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive- Outline the arrangement for consultation before formulation of policy	Fully Met	16.67	16.67	https://hrcnet.nic.in/HRCNet/public/SearchComplaint.aspx	Fully Met	16.67	Nil
3.3	Dissemination of information widely and in such form and manner which is easily accessible to the public [Section 4(3)]							
3.3.1	Use of the most effective means of communication - Internet (website)	Fully Met	50	50.00	website and social media.	Fully Met	50.00	Nil
3.4	Form of accessibility of information manual/ handbook[Section 4(1)(b)]							
3.4.1	Information manual/handbook available in Electronic format	Fully Met	25	25.00	https://hrcnet.nic.in/HRCNet/public/webco	Fully Met	25.00	Nil

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
3.4.2	Information manual/handbook available in Printed format	Fully Met	25	25.00	complaint.aspx Publications are available both, online as well as printed for wide publicity	Fully Met	25.00	Nil
3.5	Whether information manual/ handbook available free of cost or not [Section 4(1)(b)]							
3.5.1	List of materials available Free of cost	Fully Met	25	25.00	There are non priced publications by NHRC http://nhrc.nic.in/publication-non-priced	Fully Met	25.00	Nil
3.5.2	List of materials available At a reasonable cost of the medium	Fully Met	25	25.00	https://nhrc.nic.in/publication-non-priced	Fully Met	25.00	Nil
Total			225	225		250	225	
4	E-Governance							
4.1	Language in which Information Manual/Handbook Available [F No. 1/6/2011-IR dt. 15.4.2013]							
4.1.1	English	Fully Met	14.29	14.29	yes	Fully Met	14.29	Nil
4.1.2	Vernacular/ Local Language	Fully Met	14.29	14.29	In multiple language	Fully Met	14.29	Nil
4.2	When was the information Manual/Handbook last updated?[F No. 1/6/2011-IR dt 15.4.2013]							
4.2.1	Last date of Annual updation	Fully Met	28.57	28.57	The PHR ACT, 1993 has been amended. Accordingly, the same may be uploaded	Fully Met	28.57	Nil

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					on the NHRC website under the URL mentioned https://nhrc.nic.in/publication-non-priced are put in public domain in HRCNET portal. Minutes of the meetings on various subjects are also made public.			
4.3	Information available in electronic form[Section 4(1)(b)(xiv)]							
4.3.1	Details of information available in electronic form	Fully Met	9.52	9.52	yes	Fully Met	9.52	Nil
4.3.2	Name/ title of the document/record/ other information	Fully Met	9.52	9.52	yes	Fully Met	9.52	Nil
4.3.3	Location where available	Fully Met	9.52	9.52	On the website of the Commission under different/ relevant heads.	Fully Met	9.52	Nil
4.4	Particulars of facilities available to citizen for obtaining information[Section 4(1)(b)(xv)]							
4.4.1	Name & location of the faculty	Fully Met	7.14	7.14	nhrc.nic.in https://hrcnet.nic.in	Fully Met	7.14	Nil

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4.4.2	Details of information made available	Fully Met	7.14	7.14	nhrc.nic.in https://hrcnet.nic.in	Fully Met	7.14	Nil
4.4.3	Working hours of the facility	Fully Met	7.14	7.14	Available online	Fully Met	7.14	Nil
4.4.4	Contact person & contact details (Phone, fax email)	Fully Met	7.14	7.14	https://nhrc.nic.in/contact-us/directory-of-officers	Fully Met	7.14	Nil
4.5	Such other information as may be prescribed under Section 4(i) (b)(xvii)							
4.5.1	Grievance redressal mechanism	Fully Met	3.57	3.57	https://hrcnet.nic.in/	Fully Met	3.57	Nil
4.5.2	Details of applications received under RTI and information provided	Fully Met	3.57	3.57	https://nhrc.nic.in/rti-act-2005	Fully Met	3.57	Nil
4.5.3	List of completed schemes/ projects/ Programmes	Fully Met	3.57	3.57	https://nhrc.nic.in/training-&-research/research-studies-&-projects/completed-projectss	Fully Met	3.57	Nil
4.5.4	List of schemes/ projects/ programme underway	Fully Met	3.57	3.57	https://nhrc.nic.in/training-&-research/research-studies-&-projects/ongoing-Projectss	Fully Met	3.57	Nil
4.5.5	Details of all contracts entered into including name of the contractor, amount of contract and period of completion of contract	Fully Met	3.57	3.57	https://nhrc.nic.in/training-&-research/research-studies-&	Fully Met	3.57	Nil

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					-projects/ongoing-Projectss https://nhrc.nic.in/training-&-research/research-studies-&-projects/completed-projectss			
4.5.6	Annual Report	Fully Met	3.57	3.57	https://nhrc.nic.in/publications/annual-reports	Fully Met	3.57	Nil
4.5.7	Frequently Asked Question (FAQs)	Fully Met	3.57	3.57	https://nhrc.nic.in/frequently-asked-questions	Fully Met	3.57	Nil
4.5.8	Any other information such as - (a) Citizen's Charter, (b) Result Framework Document (RFD), (c) Six monthly reports on the , (d) Performance against the benchmarks set in the Citizen's Charter	Not Applicable	0	0	empty	Not Met	0	Nil
4.6	Receipt & Disposal of RTI applications & appeals [F.No 1/6/2011-IR dt. 15.04.2013]							
4.6.1	Details of applications received and disposed	Fully Met	14.29	14.29	https://nhrc.nic.in/rti-act-2005	Fully Met	14.29	Nil
4.6.2	Details of appeals received and orders issued	Fully Met	14.29	14.29	https://nhrc.nic.in/rti-act-2005	Fully Met	14.29	Nil
4.7	Replies to questions asked in the parliament[Section 4(1)(d)(2)]							
4.7.1	Details of questions asked and replies given	Fully Met	28.57	28.57	The parliament	Not Met	0	Nil

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					questions are replied through Nodal Ministry on top priority.			
Total			196	196		200	168	
5	Information as may be prescribed							
5.1	Such other information as may be prescribed [F.No. 1/2/2016-IR dt. 17.8.2016, F No. 1/6/2011-IR dt. 15.4.2013]							
5.1.1	Name & details of - (a) Current CPIOs & FAAs, (b) Earlier CPIO & FAAs from 1.1.2015	Fully Met	20	20.00	https://nhrc.nic.in/rti-act-2005	Fully Met	20.00	Nil
5.1.2	Details of third party audit of voluntary disclosure -(a) Dates of audit carried out , (b) Report of the audit carried out	Fully Met	20	20.00	https://nhrc.nic.in/rti-act-2005	Fully Met	20.00	Nil
5.1.3	Appointment of Nodal Officers not below the rank of Joint Secretary/ Additional HoD - (a) Date of appointment , (b) Name & Designation of the officers	Fully Met	20	20.00	https://nhrc.nic.in/rti-act-2005	Fully Met	20.00	Nil
5.1.4	Consultancy committee of key stake holders for advice on suo-motu disclosure - (a) Dates from which constituted, (b) Name & Designation of the officers	Not Applicable	0	0	empty	Not Met	0	Nil
5.1.5	Committee of PIOs/FAAs with rich experience in RTI to identify frequently sought information under RTI - (a) Dates from which constituted, (b) Name & Designation of the Officers	Partially Met	20	10.00	https://nhrc.nic.in/rti-act-2005	Partially Met	10.00	Nil
Total			80	70		100	70	
6	Information Disclosed on own Initiative							
6.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information							
6.1.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information	Fully Met	25	25.00	All the information pertaining to	Partially Met	12.50	Nil

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					Commission including status of the complaints, on going/forthcoming events and all the information about the composition/structure of the organization is available. https://nhrc.nic.in			
6.2	Guidelines for Indian Government Websites (GIGW) is followed (released in February, 2009 and included in the Central Secretariat Manual of Office Procedures (CSMOP) by Department of Administrative Reforms and Public Grievances, Ministry of Personnel, Publ							
6.2.1	Whether STQC certification obtained and its validity	Partially Met	12.5	6.25	Level one complete	Partially Met	6.25	Information regarding STQC certification is not available in the website.
6.2.2	Does the website show the certificate on the Website?	Not Met	12.5	0	empty	Not Met	0	Nil
Total			50	31		50	19	
Grand Total			797	751		1000	660	